

STATEMENT—III***Details of Commission Payable by Sugar Factories to Sugarcane Growers Cooperative Societies in Different States, as on January, 1992.***

1. Bihar	:	15 Paise per quintal of cane
2. Haryana	:	50 Paise per quintal of cane
3. Madhya Pradesh	:	8 Paise per quintal of cane
4. Punjab	:	50 Paise per quintal of cane
5. Uttar Pradesh	:	5% on Statutory Minimum Price of sugarcane.

(Based on information furnished by State Governments. In respect of other States, as per information available, the above commission is not being levied.)

Pesticides in Dairy and Agricultural Products

3307. SHRI LOKANATH CH-
 OUDHURY:
 SHRI BHUPINDER SINGH
 HOODA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any steps have been taken to monitor the level of pesticides and other such harmful substances in dairy and agricultural products in different parts of the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) to (c). Under the provisions of the Prevention of Food Adulteration Act, 1954 and Rules made thereunder, safe tolerance limits of pesticide and other harmful substances residues in dairy and agricultural products have been laid down.

The State/Union Territory Governments have time and again been requested to keep strict vigil on quality of food sold in the markets.

Montreal Protocol on CFCs

3308. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the Montreal Protocol and the signatories of this international treaty to phase out the production of suspected ozone-depleting chlorofluorocarbons (CFCs); and

(b) the position of India in that regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Copies of the Montreal Protocol along with the amendments to the Protocol adopted during London meeting of the Parties in June, 1990 are available in Parliament Library for reference by Hon'ble Members. The details of the countries which have signed/ratified/accepted the Montreal Protocol (1987) and the Amendments to the